

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4604  
ANSWERED ON:08.12.2010  
POLLUTION CASE AGAINST UNION CARBIDE  
Singh Shri Ganesh

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Union Government is considering to be a party in a pollution case filed in New York Federal Court against Union Carbide and Warren Anderson;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) to (c) The information is being collected and will be laid on the Table of the House by the Ministry of Chemicals & Fertilizers.